

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1519
ANSWERED ON:03.12.2012
TOLL ON ROADS UNDER BOT MODE
Khaire Shri Chandrakant Bhaurao

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether commuters have to pay toll tax till 20 years or as per agreement on the roads constructed under the Build, Operate and Transfer (BoT) Mode;
- (b) if so, the details thereof and the distance clarified regarding collection of toll tax on the same road;
- (c) whether the Government has put in place any mechanism to do away with the inconveniences caused to the commuters; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

(a) & (b) Yes, Madam. As per NH (Fee for the use of National Highways Sections and Permanent Bridge- Public Funded Projects) Rules, 1997, user fee is to be collected in perpetuity. However as per the National Highways Fee (Determination of Rates and Collection) Second Amendment Rules, 2008, rate of fee shall be reduced to 40% after recovery of Capital Cost on completion of concession period. The distance between two toll plazas is given in the Rule 8 of the National Highways Fee (Determination of Rates & collection) Rules, 2008, as amended from time to time. However in the NH (Fee) Rules, 1997 there is no provision regarding distance between two fee plazas. Further location of a fee plaza on any National Highways is finalized keeping in view the norms provisioned in the Fee Rules applicable at the time of establishing a particular plaza, optimum revenue accruals to Government, minimum hardship to road users and local residents. Availability of the land, highway geometry and diversions from the highway are also deciding factors in location of a fee plaza on any section of a National Highway.

(c) & (d) Yes, Madam. Government has initiated a plan for implementation of Electronic Toll Collection for seamless movement on National Highways.